

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 599 OF 2019**

**IN THE MATTER OF:**

**Bishamber Singh**

.....PETITIONER

**VERSUS**

**State Of Haryana & Ors.**

.....RESPONDENT

**MEMO OF PARTIES**

**Bishamber Singh**

S/o Mr Syonarayan, R/o Village Bayal,  
Tehsil Nangal Choudhary, Mahendergarh, Haryana-123001

.....PETITIONER

**VERSUS**

**1. State of Haryana**

Through its Chief Secretary,  
Office at Haryana Civil Secretariat,  
17F, Sector 17, Chandigarh-160017

(RESPONDENT NO. 1)

**2. Deputy Commissioner**

District Mahendergarh,  
Office at: Mini Secretariat, Narnaul, Haryana-123001

(RESPONDENT NO. 2)

**3. Haryana state Pollution Control Board**

Through its Member Secretary,  
C-11, Sector-6, Panchkula, Haryana-134109

(RESPONDENT NO. 3)

**4. Central Ground Water Authority**

Through its Member Secretary,  
Office at: West Block-II, Wing Block-3, Ground Floor,  
Sector-1, R.K. Puram, New Delhi-110066

(RESPONDENT NO. 4)

**5. M/s Hare Krishna Marble And Minerals**

Office at: Khewat No. 274, Khatauni No. 338,  
M.N.34, Kila No.13(8-0), Village Bayal, Tehsil  
Nangal Choudhary, Mahendergarh, Haryana-123023

(RESPONDENT NO. 5)